

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2672**  
TO BE ANSWERED ON 19.03.2018

**MINIMUM DAYS OF WORK UNDER MGNREGA**

**2672. SHRI NARESH AGRAWAL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the annual expenditure incurred by Government for providing 100 days employment under MGNREGA is much less than the budgetary provision;
- (b) if so, the reasons therefor and manner in which Government maintains a balance between them; and
- (c) the details of number of persons expected to be employed and the number of those actually employed under MGNREGA during the last three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)&(b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. During FY 2016-17, 39.91 lakh households have been provided 100 days employment under MGNREGS.

(c): State/UT-wise details of employment offered to Individuals and employment provided to Individuals under the MGNREGS during the last three years is given at **Annexure**.

\*\*\*\*\*

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 2672  
dated 19.03.2018

(Fig. In lakh)

S.No	State	Employment offered to Individuals			Employment provided to Individuals		
		2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	66.23	69.06	69.83	55.59	60.63	65.72
2	ARUNACHAL PRADESH	1.48	2.00	2.27	1.41	1.88	2.22
3	ASSAM	13.85	24.39	27.03	12.24	21.73	23.34
4	BIHAR	18.02	24.36	37.26	12.44	18.39	28.06
5	CHHATTISGARH	41.00	55.84	52.38	32.59	41.17	39.98
6	GOA	0.08	0.06	0.07	0.08	0.06	0.07
7	GUJARAT	10.96	11.98	16.27	9.17	10.00	12.80
8	HARYANA	4.03	3.24	5.26	3.26	2.60	4.18
9	HIMACHAL PRADESH	6.49	6.09	7.62	5.76	5.42	6.91
10	JAMMU AND KASHMIR	5.04	10.39	10.01	4.31	9.43	9.00
11	JHARKHAND	17.88	18.33	31.29	15.73	15.68	24.70
12	KARNATAKA	40.99	40.60	52.80	30.08	30.27	44.17
13	KERALA	17.47	18.95	18.39	15.13	16.93	16.44
14	MADHYA PRADESH	66.68	60.02	67.02	58.26	51.79	52.05
15	MAHARASHTRA	24.74	27.71	32.02	21.56	23.95	27.26
16	MANIPUR	5.04	4.91	5.54	4.99	4.85	5.48
17	MEGHALAYA	4.73	5.12	5.58	4.63	5.00	5.46
18	MIZORAM	2.62	2.38	2.14	2.61	2.38	2.14
19	NAGALAND	4.82	5.36	5.19	4.75	5.33	5.15
20	ODISHA	25.90	37.23	40.57	21.27	31.48	32.88
21	PUNJAB	4.18	6.77	7.85	3.37	5.76	6.51
22	RAJASTHAN	59.26	70.36	77.26	51.43	60.23	66.53
23	SIKKIM	0.73	0.85	0.87	0.68	0.81	0.83
24	TAMIL NADU	70.07	75.59	77.68	69.13	74.13	76.16
25	TELANGANA	56.65	57.79	51.88	43.50	45.76	44.27
26	TRIPURA	11.29	9.86	9.65	11.01	9.56	9.30
27	UTTAR PRADESH	56.00	81.94	74.75	47.17	68.54	62.49
28	UTTARAKHAND	5.95	7.51	7.96	5.43	6.78	7.05
29	WEST BENGAL	86.07	102.30	97.12	73.53	91.58	85.32
30	ANDAMAN AND NICOBAR	0.17	0.12	0.15	0.16	0.11	0.15
31	LAKSHADWEEP	0.00574	0.0015	0.0001	0.0049	0.0014	0.0001
32	PUDUCHERRY	0.41	0.42	0.40	0.32	0.36	0.34
	<b>Total</b>	<b>728.81</b>	<b>841.52</b>	<b>894.10</b>	<b>621.61</b>	<b>722.60</b>	<b>766.95</b>